

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2010  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: Jer Rutton Kavasmaneck  
V/s.  
M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Sugyata Chaudhary Adv. Meenal Desai /b Adv. for Petitioner		Sugyata Chaudhary

Order

TCP 87/397-398/NCLT/MB/MAH/2010

At the request of the petitioner counsel, list this matter on 12-06-2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)